

**IN THE HIGH COURT OF MADHYA PRADESH
AT JABALPUR**

BEFORE

HON'BLE SHRI JUSTICE GURPAL SINGH AHLUWALIA

ON THE 24th OF APRIL, 2024

MISCELLANEOUS CRIMINAL CASE No. 63113 of 2021

BETWEEN:-

**SHAKEEL KHAN S/O LT. BADURUDDIN KHAN, AGED ABOUT
42 YEARS, R/O WARD NO. 9, JARGAL P.S. SHIVPURI DISTT.
RAWANWADA (MADHYA PRADESH)**

.....APPLICANT

(NONE EVEN IN SECOND ROUND)

AND

**THE STATE OF MP THROUGH P.S. SHIVPURI DISTT.
JABALPUR (MADHYA PRADESH)**

.....RESPONDENT

(BY SHRI K.S. BAGHEL - PUBLIC PROSECUTOR)

This application coming on for admission this day, the court passed the following:

ORDER

On 27/12/2021, 04/04/2022 and 27/03/2023, none had appeared for the applicant.

Today also none appears for the applicant even in the second round.

Thus it is clear that counsel for the applicant has not appeared even once after filing of this application. Thus, it appears that applicant must have lost his interest in prosecuting this application.

It is, accordingly, **dismissed for want of prosecution.**

**(G.S. AHLUWALIA)
JUDGE**

S.M.

